

Suji and Maida Grading and Marking Rules, 1998

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Suji and Maida Grading and Marking Rules, 1998

Whereas draft of the Suji and Maida Grading and Marking Rules, 1998 was published as required by Sec. 3 of the Agricultural Produce (Grading and Marking) Act, 1937 (1 of 1937) under the notification of the Government of India in the Ministry of Rural Areas and Employment No. 18011/9/97 M-II dated 28th April, 1998 as G.S.R. 100 on pages 388-397 of the Gazette of India, Part II, Sec. 3, sub-sec, (i) dated 23rd May, 1998 inviting objections and suggestions from all persons likely to be affected thereby, before expiry of the period of forty-five days from the date on which copies of the Gazette containing the said notification are made available to the public; And whereas copies of the said Gazette were made available to the public on 3rd June, 1998; And whereas the objections and suggestions received from public in respect of the said draft rules have been considered by the Central Government; Now, therefore, in exercise of the powers conferred by Sec. 3 of the said Act, the Central Government hereby makes the following rules, namely:

1. Short title :-

- (1) There rules may be called the Suji and Maida Grading and Marking Rules, 1998.
- (2) They shall come into force from the date of their publication in the Official Gazette.

2. Definitions :-

In these rules, unless the context otherwise requires,

- (a) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India;
- (b) "Authorised packer" means a person or a body of persons who has been granted a certificate of authorisation to grade and mark the Suji or Maida or both in

accordance with the provisions of these rules;

(c) "Certificate of authorisation" means certificate issued under the General Grading and Marking Rules, 1998;

(d) "General Grading and Marking Rules" means the General Grading and Marking Rules, 1988 made under Sec. 3 of the Agricultural Produce (Grading and Marking Act, 1937 (1 of 1937));

(e) "Grade designation mark" means the Agmark label referred to in sub-rule (i) of Rule 5 or the Agmark replica referred to in sub-rule (ii) of Rule 5 of these rules as the case may be;

(f) "Schedule" means a Schedule annexed to these rules.

3. Grade designations :-

The Grade designations to indicate the quality of Suji and Maida shall be as specified in column 1 of the Schedule II and III respectively.

4. Definition of quality :-

The quality indicated by the grade designation for Suji and Maida shall be as specified in column 2 to 7 of Schedule II and II respectively.

5. Grade designations mark :-

The Grade designations mark shall consist of,

(i) a label specify name of the produce, grade designation and bearing a design consisting of an outline map of India with word "AGMARK" and figure of the rising sun resembling the one set out in Schedule-I;

(ii) "Agmark replica" consisting of a design incorporating the number of certificate of authorisation, the word "AGMARK", name of the produce, grade designation and resembling the one as set out in Schedule I-A provided that the use of "AGMARK" replica in lieu of "AGMARK" labels shall be allowed only to such authorised packers who have been granted permission by the Agricultural Marketing Adviser or an officer authorised by him in this regard, and subject to the conditions prescribed under the General Grading and Marking Rules, 1998.

6. Method of packing :-

(1) Suji and Maida shall be packed in clean, sound and dry containers made of jute, cloth, B- twill/polywoven/paper bags using lining of 100 micron polypropylene/polyethylene or any other material as may be approved by the Agricultural Marketing Adviser or an officer authorised by him in this regard:

(2) In the case of consumer packs polyethylene or polypropylene of minimum 100 micron and metallised polyester pouches or any other packing materials as may be required by the buyer and approved by the Agricultural Marketing Adviser or an officer authorised by him in this regard shall be used, provided that the packing material is manufactured out of food grade materials as permitted under Prevention of Food Adulteration Rules, 1955;

(3) The container shall be free from insect infestation, fungus contamination, deleterious substances and any undesirable or obnoxious smell;

(4) Suitable number of consumer packs containing graded material of the same grade designation and from the same lot/batch may be packed in master

containers, such as, wooden cases and cardboard cartons, subject to the condition that such consumer pack shall carry appropriate grade designation mark and the detail thereof shall be indicated on the tie on label affixed to the master container,

(5) Each container shall be securely closed and suitably sealed;

(6) The net weight to the Suji and Maida packed in a package shall be 100 gms., 200 gms., 500 gms., 1 kg., 2 kgs., 5 kgs. and thereafter in multiples of 5 kgs. as per Packaged Commodities Rules, 1977 or Standards of Weights and Measures Act, 1976 and their amendments published from time to time.

7. Method of marking :-

(1) The grade designation mark shall be securely affixed to or clearly and indelibly printed/stencilled on each container;

(2) In addition to the grade designation mark the following particulars shall be clearly and indelibly marked on the container

(i) Name and address of the authorised packer;

(ii) Place of packing;

(iii) Date of packing ;

(iv) Net weight;

(v) Lot/Batch Number.

(vi) Price (inclusive of all taxes);

(vii) Date of expiry;

*Date of packing shall be the date of completion of analysis of samples.

(3) An authorised packer may after obtaining prior approval of the Agricultural Marketing Adviser or any officer authorised by him in this behalf, in accordance with Rule 11 of the General Grading and Marking Rules, 1988, affix his private trade mark or trade brand label on graded containers, provided that the same does not indicate quality or grade other than that indicated by the grade designation mark affixed to the graded container in accordance with these rules,

8. Special conditions for grant of Certificate of Authorisation :-

In addition of the conditions specified in sub-rule (8) of Rule 3 of the General Grading the Marking Rules, 1988, the following shall be the additional conditions for grant of certificate of Authorisation for grading and marking of Suji and Maida under these rules, namely

(1) The authorised packer shall either set-up his own laboratory manned by qualified chemist approved by the Agricultural Marketing Adviser or an officer authorised by him in this behalf in accordance with Rule 9 of the General Grading and Marking Rules, 1988, for testing the quality of Suji and Maida or have access to the State Grading Laboratory or private commercial laboratory approved by the Agricultural Marketing Adviser or an officer authorised by him in this behalf;

(2) The authorised premises lor processing and packing of Suji and Maida shall be maintained in perfect hygienic and sanitary conditions and personnel engaged in these operations shall be in sound health and free from any contagious disease;

(3) A sample of Suji and Maida drawn in a manner laid down by the Agricultural Marketing Adviser from each lot of Suji or Maida produced shall be forwarded to such control laboratory as may be directed from time to time.

SCHEDULE 1

DESIGN OF THE AGMARK LABEL

[Rule 5(i)] DESIGN OF THE AGMARK LABEL .

SCHEDULE 1A

DESIGN OF AGMARK REPLICA

SCHEDULE 2

Grade designations and definition of quality of Suji (Rawa)

(See Rules 3 & 4)						
Grade designations and definition of quality of Suji (Rawa)						
Grade	Definition of quality					General Characteristics
designation	Special characteristics					
	Moisture per	Total ash	Acid insoluble ash	Alcoholic Acidity	Gluten per-	
	cent by mass	per cent on	percentage by	percentage with	cent by	
		dry mass	mass on dry mass	90% alcohol	mass on dry	
		basis	basis	expressed as H ² SO ⁴ *	mass basis	
				on dry basis		
	(Maximum)	(Maximum)	(Maximum)	(Maximum)	(Minimum)	
1	2	3	4	5	6	7
Grade 1	13.0	0.5	0.05	0.08	8.0	1. Suji means the produce prepared from
Grade 11	14.0	1.0	0.10	0.15	6.0	wheat of good quality by grinding and
						bolting cleaned wheat to a certain degree
						of fineness and freeing it from bran, germ
						etc. to the desired extent.
						2. It shall be free from added coloring
						matter, rodent hair and excreta, insect
						and fungal infestation, any foreign matter,
						musty smell and off odour be creamy,
						yellow in colour.
						3. It shall have characteristic pleasant taste

						and smell associated with the product and
						have good cooking quality.
						4. It shall be in sound and merchantable
						condition and fit in all respects for human
						consumption.
						5. It shall comply with the restrictions in
						regard to aflatoxin content, metal
						contaminants or insecticides/pesticides
						residue as prescribed under the
						Prevention of Food Adulteration Act, 1954
						and Rules, 1955.
						Note.All the Suji shall pass through sieve of
						aperture 1.16 mm. Suji shall be marked large
						particles when not less than 90% shall be
						retained on sieve of aperture 0.73 mm.
						It shall be marked small particles when not
						more than 10 per cent of the material shall be
						retained on aperature 0.73 mm. sieve.
						However not less than 98% of the material
						shall be retained on sieve of aperature 0.24
						mm.

SCHEDULE 3

SCHEDULE 3

(See Rules 3 & 4)						
Grade designations and definition of quality of Maida						
Grade	Definition of quality					General Characteristics
designation	Special characteristcs					
	Moisture per	Total ash	Acid insoluble ash	Alcoholic acidity	Gluten per	
	cent by mass	per cent on	percent by dry	(H2SO4) in 90%	cent by	

		dry mass	mass basis	Alcohol, per cent	mass on dry	
		basis		by mass on dry	mass basis	
				mass basis		
	(Maximum)	(Maximum)	(Maximum)	(Maximum)	(Minimum)	
1	2	3	4	5	6	7
Grade 1	12.0	0.5	0.03	0.10	8.0	(1) Maida (Wheat flour) means the fine
Grade 11	12.5	0.7	0.05	0.10	9.5	product made by milling or grinding sound
Grade III	13.5	1.0	0.10	0.12	7.5	and clean grains of wheat and bolting or
						dressing the resulting wheat meal.
						(2) It shall be whitish to light brown colour
						having characteristics taste and smell.
						(3) It shall be free from adulterants,
						impurities extraneous matter including
						rodent hair and excreta, rancidity,
						grittiness, insect or fungal infestation
						fermented, musty or any objectionable
						taste or odour.
						(4) Maida shall comply with the restrictions
						in regards to aflatoxin content, metallic
						contaminants and insecticide/pesticide
						residues as prescribed under the
						Prevention of Food Adulteration Act, 1954
						and Rules, 1955.
						(5) When the material is subjected to
						microscopic examination, starch particles
						should exhibit characteristic starch

						structure. (6) If the product is to be used for bakery
						purpose, under proper label declaration,
						the following flour treatment agents in
						quantities mentioned against each may be
						used, namely:
						(i) Benzoyl peroxide (Maximum) 40 ppm.
						(ii) Potassium cremate (Maximum) 20
						ppm
						(iii) Ascorbic Acid (Maximum) 200 ppm.
						(7) It shall be in sound merchantable
						condition and fit in all respects for human
						consumption.